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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 81/7/NCLT/AHM/2017**

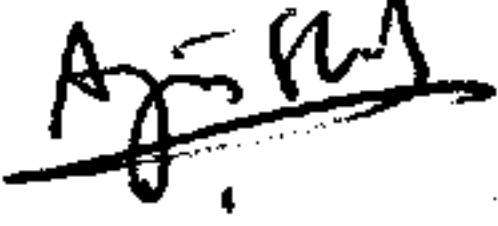

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: IDBI Bank Ltd.  
V/s.  
BCC Estate Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	A.R. Sheth	Adv. & Solicitor	Corporate Debn	
2.	Baiju Bhagat	Advocate	Advocate for Financial Creditor.	


**ORDER**

Learned Advocate Mr. Baiju Bhagat present for Financial Creditor. Learned Advocate Mr. Arjun Sheth present for Respondent.

Objections filed.

At request of learned Counsel for Applicant.

List the matter on 30.08.2017 for hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.